

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Distribution of litigation work for Central Administrative Tribunal, Jammu Bench.

—
Government Order No: **2264** -JK(LD) of 2020.
Dated : 11 - - 06 - 2020.
—

In partial modification of Government Order No. 2262-JK(LD) of 2020 dated 09-06-2020 regarding the subject cited above, it is hereby ordered that the fresh cases/OAs which may be filed before the Central Administrative Tribunal, Jammu Bench, shall be distributed equally amongst the following Law Officers by the Director Litigation, Jammu:-

1. Mr. Amit Gupta, Additional Advocate General.
2. Mr. Rajesh Thappa, Deputy Advocate General.
3. Mr. Sudesh Magotra, Deputy Advocate General.

This is a temporary arrangement and is subject to further modification as and when required.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government.

NO: LD(A)2016/12-I.

Dated: 11 – 06 – 2020.

Copy to the:-

1. Learned Advocate General, J&K Jammu.
2. All Financial Commissioners.
3. Director General of Police, J&K Jammu.
4. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhavan.
5. All Principal Secretaries to Government.
6. Principal Resident Commissioner, J&K New Delhi.
7. All Commissioner/Secretaries to Government.
8. Principal Accountant General, J&K Jammu.
9. Registrar General, Supreme Court of India, New Delhi.
10. Principal Secretary to the Hon'ble Chief Justice for information of the Hon'ble Chief Justice.
11. All Heads of Departments.
12. Director Information, J&K Jammu.
13. All Officers of the Department of Law, Justice and Parliamentary Affairs.
14. Director Litigation, Jammu.

Handwritten initials/signature in blue ink.

15. Deputy Registrar, Central Administration Tribunal, Jammu Bench.
16. Shri G. M. Kawoosa, Additional Standing Counsel, Supreme Court of India.
17. Smt. Shashi Juneja, Additional Standing Counsel, Supreme Court of India.
18. Private Secretary to Chief Secretary for information of the Chief Secretary.
19. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
20. Government Order file.
21. Concerned file.

Ashish
11.06.20

(Ashish Gupta)

Deputy Legal Remembrancer.

An
11.06.2020